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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 59/2026/EZ

AMAN GUPTA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 4,
WEST BENGAL POLLUTION CONTROL BOARD.

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Filed by

GHANSHYAM PANDEY
ADVOCATE

SL. NO. 16 Dt.- X 13 MAY 2026

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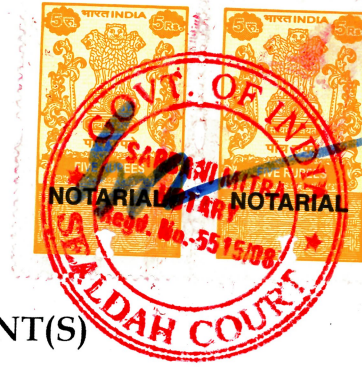
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WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

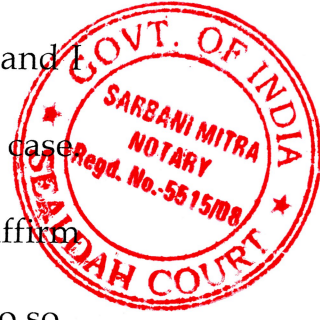
I, Sri Swarup Kumar Mandal, son of Sri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

13 MAY 2026



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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 4 to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 23.03.2026.

03. That, in compliance to the order of the Hon'ble Tribunal dated 23.03.2026, the State Board inspected the alleged dumping site which is located at road side of B.T. Road (Near Sodepore traffic more) adjacent to Panihati Sporting playground, P.S.-Khardah, Dist.-24 Parganas (N) under Panihati Municipality, Ward No.-13, on 17.04.2026 and 24.04.2026.

It was informed by Panihati Municipality that the space is used for dumping of Municipal Solid Waste as intermediate storage and time to time the same is transported to Dhapa Dumping ground.

13 MAY 2026

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04. That, during inspection on 17.04.2026, some Municipal Solid Waste was found littering the road side just adjacent to B.T. Road at the site.

That, during inspection on 24.04.2026, huge quantity of Municipal Solid Waste was found dumped in the same location.

05. That, the following remarks were made by the Inspecting official of the State Board from the said inspection:



(i) Dumped solid waste should be removed from the alleged site.

(ii) No dumping activity should be continued at the site.

Copy of the Inspection Report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swamy Kumar Mondal
DEPONENT

13 MAY 2026

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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Sri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Identified and corrected by me
Advocate
WBPCB

Swarup Kumar Mandal
DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification By.....

13 MAY 2026

SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777303277

WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

Inspection Report

Introduction: With reference to the Order of the Hon'ble NGT, Eastern Zonal Bench, Kolkata dated 23.03.2026 having original application no. 59/2026/EZ (Earlier O.A. No. 109/2026/PB), the dumping of solid waste at road side of B.T. Road (Near Sodepore traffic more) adjacent to Panihati Sporting playground, PS- Khardah, Dist.- 24-Pgs (N) under Panihati Municipality, ward no.- 13 was inspected on 17.04.2026 and 24.04.2026

Inspecting officials:

1. Mr. Arun Das, Asstt. Environmental Engineer, WBPCB



Description:

- The site is located just on the side of B.T. Road (Near Sodepore traffic more) adjacent to Panihati Sporting playground, P.S- Khardah, Dist.- 24-Pgs (N), under Panihati Municipality, ward No.- 13.
- It was informed by Panihati Municipality that the space is used for dumping of Municipal Solid Waste as intermediate storage and time to time the same is transported to Dhapa Dumping ground.

Observations

During visit on 17.04.2026:

- During inspection some Municipal Solid Waste was found littering the road side just adjacent to B.T. Road at the site.

During visit on 24.04.2026:


- During inspection huge quantity of Municipal Solid Waste was found dumped in the same location.

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WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

8. Remarks:

1. Dumped solid waste should be removed from the alleged site.
2. No dumping activity should be continued at the site.


27/04/2026.

(A. Das)

Assistant Environmental Engineer



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WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

Photographs of Municipal Solid Waste dumping site located at B.T. Road (Near Sodepore traffic more) adjacent to Panihati Sporting playground, PS- Khardah, Dist.- 24-Pgs (N), under Panihati Municipality, ward No.- 13

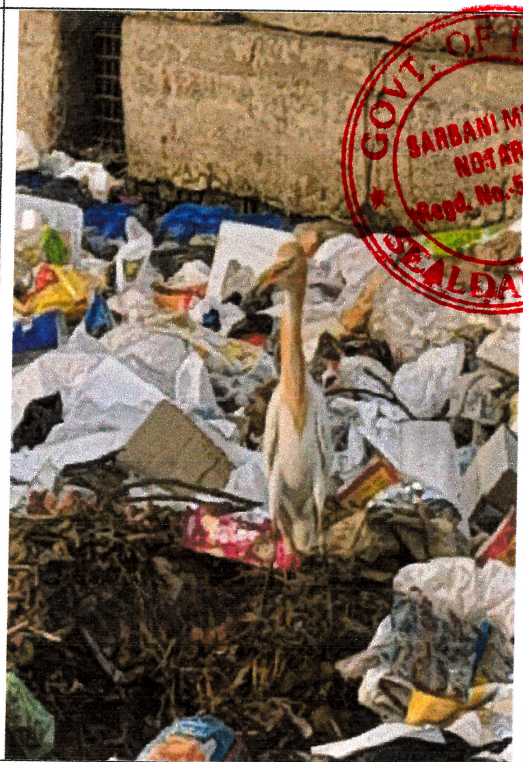
View of the site during inspection on 17.04.2026



GOVT. OF INDIA
SUBBANI MITRA
NOTARY
Dist. No. 551508
KHARDAH COURT

WEST BENGAL POLLUTION CONTROL BOARD
Barrackpore Regional Office

View of the site during inspection on 24.04.2026



GOVT. OF INDIA
SARBANI MITRA
NOTARY
Regd. No. 5515/08
SEALDAH COURT

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